

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 69/2025  
IN  
Original Application No. 33/2024

**IN THE MATTER OF:**

Ajay Lal Malik

.....Applicant

Versus

State of Haryana & Ors.

.....Respondents

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Place: Faridabad  
Dated: 25.02.2026

(Ayush Sinha, IAS)  
Deputy Commissioner,  
Faridabad

ATTESTED AS IDENTIFIED

  
Executive Magistrate  
Faridabad  
25/02/26



Filed through:

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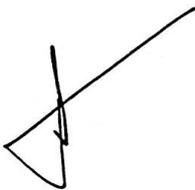
.....Respondents

**ADDITIONAL REPLY BY WAY OF AFFIDAVIT OF AYUSH  
SINHA, IAS, DEPUTY COMMISSIONER, FARIDABAD ON  
BEHALF OF RESPONDENTS NO. 1 AND 4**

**RESPECTFULLY SHOWETH:**

I, Ayush Sinha, IAS, Deputy Commissioner, Faridabad, do hereby solemnly affirm and declare as under:-

1. That the deponent in the aforesaid official capacity, being well conversant with the facts of this case, is competent to swear this affidavit.
2. That the present additional reply is being filed by the deponent in compliance of the order dated 30.10.2025 passed by this Hon'ble Tribunal in the instant Execution Application.
3. That deponent assumed the charge of Deputy Commissioner, Faridabad on 02.12.2025 and in compliance of the above said order passed by this Hon'ble Tribunal, the office of deponent vide letter no. LFA/12184/G-I/2026 dated 22.01.2026 requested the office of Municipal Corporation, Faridabad to submit the action taken report in the matter. Copy of the letter dated 22.01.2026 is annexed as **Annexure R-4/1**.
4. That in compliance of the letter dated 22.01.2026 as well as order dated 30.10.2025 passed by this Hon'ble Tribunal, Municipal Corporation, Faridabad has submitted the compliance report in the office of deponent vide letter no.



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Executive Magistrate  
Faridabad

25/02/26

MCF/PS/2026/229 dated 18.02.2026. Copy of the report dated 18.02.2026 is annexed as Annexure R-4/2.

5. That Transfer Station in question was visited by the team consisting of SDM-Badkhal, representative of HSPCB and MCF on 23.02.2026. A report dated 23.02.2026 of said team was submitted to the deponent stating that a proper boundary wall was found constructed along the entire periphery of the site. No garbage was scattered outside the Transfer Station. No stray cattle were found roaming inside the Station at the time of inspection. Copy of report dated 23.02.2026 is annexed as Annexure R-4/3.
6. That it is humbly submitted that the answering respondent undertakes to comply with any further directions that may be issued passed by this Hon'ble Tribunal in the present E.A. 69 of 2025.

  
25/2/26  
DEPONENT

**VERIFICATION:**

Verified at Faridabad on this 25<sup>th</sup> day of February, 2026 that the contents of paras no. 1 to 6 of my affidavit are true and correct to the best of my knowledge based on information derived from office record which I believe to be true. No part of it is false and nothing material has been concealed therein.

  
25/2/26  
DEPONENT

ATTESTED AS IDENTIFIED

  
Executive Magistrate  
Faridabad

25/02/26



Office of The Deputy Commissioner, Faridabad  
Mini Secretariat, Sector-12, Faridabad  
Office Phone:- 0129-2227936, 2226604, Email Id - [dcfbd@hry.nic.in](mailto:dcfbd@hry.nic.in)

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To

Annexure R-4/1

Commissioner, Municipal Corporation,  
Faridabad

No. LFA/ 12184 /G-1/2026 Dated :- 22-01-2026

**Subject:-** Regarding compliance of directions of Hon'ble NGT in OA No.33/2024, EA No. 69/2025 titled Ajay Lal Malik Vs State of Haryana & others.

Please find enclosed herewith a copy of order dated 30/10/2025 in O.A. No. 331/2024,EA NO. 69/2025 titled Ajay Lal Malik Vs State of Haryana & others.

You are requested to comply with the orders of Hon'ble NGT and arrange to submit compliance report by 25.02.2026 under intimation to this office. Further, it is also requested that action taken report may be sent to this office with in a week for further necessary action.

  
for Deputy Commissioner,  
Faridabad.

Endst. No. 12185 /LFA/2026

Dated :- 22-01-2026

A copy of above is forwarded to RO, HSPCB, Faridabad for kind information please.

  
for Deputy Commissioner,  
Faridabad

ATTESTED AS IDENTIFIED

  
Executive Magistrate  
Faridabad

25/2/26



Municipal Corporation, Faridabad  
 H.K. Chowk III, Faridabad, 121001, Haryana India  
 Tel: 0129 2411649 2411651 2411659  
 Fax: 0129 2411655



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To, The Deputy Commissioner,  
 Faridabad.

Memo No. MCF/PS/2026/229

Dated: 18/02/2026

**Subject:** Action Taken Report (ATR) for EA 69/2025 in OA 33/2024

In compliance to the Hon'ble NGT orders dated 30.10.2025 in EA No. 69 of 2025 it is hereby informed that MCF has taken the below-mentioned steps as:

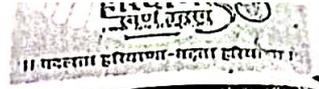
1. MCF has completed the RCC pre-cast boundary wall at the site in complaint (photos are attached for ready reference). Also, no waste is allowed to be dumped outside the boundary of Transfer Station. Drone view Photographs of site in question are annexed herewith as **Annexure-I**.
2. That waste is being lifted regularly from the transfer station by the agency M/s SVN Associates. The agency has been engaged for loading, carriage and transportation of solid waste from Sec 21-A transfer station. JE and SI have been deployed by this office for the regular monitoring of the said transfer station.
3. Additionally, MCF has taken strict enforcement measures to discourage to littering of waste in the city, public at large has been informed that about imposition of penalty of Rs.5000 to 50,000/- for littering of waste. Copy of office order for enforcement measures and notices placed are attached as **Annexure-II**.
4. Further, it is submitted that the Municipal Corporation of Faridabad is actively and consistently monitoring the presence and movement of stray cattle both within and around the Sector 21-A transfer station. This monitoring is being carried out through the dedicated efforts of sanitation personnel stationed at the site, under the routine supervision of the Medical Officer of Health.
5. MCF has deployed adequate personnel at the site to ensure effective site operation and maintenance. Both regular and outsourced staff are present to oversee proper solid waste management.
6. Necessary steps are being initiated by MCF to enhance illumination in and around the facility. The non-functional units have been replaced, and additional streetlights have been installed to ensure safety, visibility, and operational efficiency during evening and night hours
7. Further it is to submit that, in compliance to Hon'ble NGT orders dated 30.10.2025, MCF had submitted the Demand Draft amounting to Environmental Compensation of amount Rs.

ATTESTED AS IDENTIFIED

  
 Executive Magistrate  
 Faridabad



Municipal Corporation, Faridabad  
B.K. Chowk N.I.T Faridabad -121001, Haryana-India  
Tel. : 0129-2411649, 2411664, 2415549  
Fax : 0129-2416465



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1 Lakh imposed on MCF vide office Memo No. MCF/EE SBM/ 2025/711 dated 2.12.2025 to Ld. Registrar National Green Tribunal. Copy enclosed as **Annexure – III**.

ATTESTED AS IDENTIFIED

  
Executive Magistrate  
Faridabad

  
Executive Engineer- SBM  
Municipal Corporation,  
Faridabad

To,  
The Deputy Commissioner,  
Faridabad.

Dated: 23-02-2026

Sub: Joint Inspection report in compliance of Order dated 30.10.2025 in OA No.33/2024,  
EA No. 69/2025 titled "Ajay Lal Malik Vs State of Haryana & others.

The site was inspected by the undersigned in compliance with the Order dated 30.10.2025 passed in OA No. 33/2024 and EA No. 69/2025 titled "Ajay Lal Malik vs. State of Haryana & Others". The inspection was carried out to verify the status of compliance and the existing conditions at the site.

During the inspection, it was observed that requisite compliance measures have been undertaken by the Municipal Corporation of Faridabad (MCF). A proper boundary wall was found constructed along the entire periphery of the site. A metalled road was found provided outside the premises for smooth access, along with functional street lights installed at appropriate locations. It is also submitted that no garbage is scattered outside of the transfer station.

It was further observed that no stray cattle were found roaming inside the station at the time of inspection. Overall, the site was found to be in compliance with the directions, and the general condition of the premises was found satisfactory at the time of inspection. Photographs of the inspection are attached herewith for the reference.



Jatin Barwala, AEE  
HSPCB, Faridabad Region



Lakhmi Singh Tewatia, SDO  
Municipal Corporation,  
Faridabad



Sh. Tirlok Chand, HCS,  
Sub Divisional Magistrate,  
Badkhal.

ATTESTED AS IDENTIFIED



Executive Magistrate  
Faridabad